



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़

Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 10.06.2025

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 532/Chd/25	Shri Parshotam Charitable Trust	B	04.06.2025	09.06.2025	Allowed
2	ITA No. 179/Chd/24	ITO Vs Sh. Raj Kumar	B	04.06.2025	09.06.2025	Allowed
3	ITA No. 1372/Chd/18	Sh. Mahesh Kumar Goyal	B	04.06.2025	09.06.2025	Dismissed
4	ITA No. 859/Chd/23	Sheree Maa Chintpurni Alloy	B	04.06.2025	09.06.2025	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM			CO-Author: Sh. Laliet Kumar, JM			
1	ITA No. 862/Chd/24	The Ravidass Baliayala Coop. Labour	B	03.06.2025	09.06.2025	Partly Allowed
2	ITA No. 381/Chd/24	North India Society of Metabolism	B	03.06.2025	09.06.2025	Dismissed
3	ITA No. 657/Chd/24	M/s Dhanoa Enterprises	B	03.06.2025	09.06.2025	Partly Allowed
4	ITA No. 875/Chd/24	Smt. Rupinder Garg	B	03.06.2025	09.06.2025	Allowed
5	ITA No. 807/Chd/44	Modgill Hosiery Exports P. Ltd.	B	02.06.2025	09.06.2025	Partly Allowed
6	ITA No. 100/Chd/25	Sh. Onkar Chand Deogar	B	04.06.2025	09.06.2025	Allowed
7	ITA No. 240/Chd/24	M/s Gobind Industries	B	04.06.2025	09.06.2025	Partly Allowed
8	ITA No. 915/Chd/24	The Pkhowal MPCs Ltd.	B	04.06.2025	09.06.2025	Allowed
9	ITA No. 280/Chd/23	Sh. Ramesh Chand	B	04.06.2025	09.06.2025	Allowed
10	ITA No. 1175/Chd/24	Smt. Kuldeep Kaur Grewal	B	04.06.2025	09.06.2025	Allowed
11	ITA No. 101/Chd/25	M/s Balwant Rai HUF	B	04.06.2025	09.06.2025	Allowed
12	ITA No. 37/Chd/24	Anil Kumar Talwar	A	15.05.2025	10.06.2025	Partly Allowed
13	SA No. 13/Chd/25	GlaxoSmithkline Asia P. Ltd.	A	10.06.2025	10.06.2025	Allowed

Assistant Registrar